

1	2	3	4
15.	Orissa	583	194
16.	Punjab	272	159
17.	Rajasthan	464	94
18.	Sikkim	5	1
19.	Tamil Nadu	1378	488
20.	Tripura	33	23
21.	Uttar Pradesh	317	387
22.	West Bengal	1269	476
23.	A. & N. Islands	4	2
24.	Arunachal Pradesh	1	Negligible
25.	Chandigarh	16	9
26.	Dadra & Nagar Haveli	—	Negligible
27.	Delhi	115	53
28.	Goa, Daman & Diu	36	16
29.	Lakshadweep	2	1
30.	Mizoram	—	Negligible
31.	Pondicherry	21	8
	All India	11525	4537

[English]

ACCIDENTS IN MINES

2700. SHRI DATTATRAYA BAN-
DARU :SHRI SANDIPAN BHAGWAN
THORAT :Will the Minister of LABOUR be pleased
to state :(a) whether there has been an increase
in the mine accidents in the country dur-
ing 1991-92 and 1992-93;(b) whether the Government have con-
ducted any inquiry to find out the maincauses for increase in the number of acci-
dents;(c) if so, the outcome of the inquiry;
and(d) the steps taken by the Government
to ensure safety arrangements in the
mines ?THE MINISTER OF STATE OF THE
MINISTRY OF LABOUR (SHRI P. A.
SANGMA) : (a) to (c) The position re-
garding occurrence of accidents in mines
during the last seven years is indicated
below :—

Sl. Year No.	Number of Accidents	
	Fatal	Serious
1. 1986	250	1558
2. 1987	230	1312
3. 1988	226	1067
4. 1989	207	1148
5. 1990	214	1206
6. 1991*	235	1099
7. 1992*	233	963

*Figures for 1991 & 1992 are provisional.

It may be seen from the above figures that there is a general declining trend in serious accidents. In regard to fatal accidents, the figures show a fluctuating trend.

Statutory enquiries under the Mines Act, 1952 are conducted by the officers of the Directorate General of Mines Safety in respect of all fatal accidents. Depending upon the gravity of the situation, certain serious accidents are also enquired into. Some of the major causes of accidents are fall of roof/sides, transportation machinery, rope haulage etc.

(d) Provisions for safety of persons employed in mines are contained in the Mines Act, 1952 and the Rule and Regulations framed thereunder. The safety laws are kept under constant review and amended from time to time. The Directorate General of Mines Safety also issues guidelines in the form of circulars to the management for improving safety measures. These provisions are required to be complied with by the mine managements. The officers of the Directorate General of Mines Safety inspect the mines periodically to oversee the status of compliance with the safety provisions and to take action as provided under the Mines Act 1952, in case of default.

PROJECT ADVISORY SERVICES

2701. DR. VASANT NIWRUTH PAWAR : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal to set up Project Advisory Services abroad to attract foreign investors;

(b) if so, the countries chosen for such centres; and

(c) the areas, the Government propose to take up for inviting the foreign investments ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINIS-

TER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) : (a) No, Sir.

(b) Does not arise.

(c) Foreign Investment is being invited in all identified priority areas by the Government, including sectors such as power, hydrocarbons electronics and software, tourism etc.

CURRENCY NOTES

2702. SHRI TEJ NARAYAN SINGH : Will the Minister of FINANCE be pleased to state :

(a) the Reserve Bank of India's estimated requirement of currency notes for circulation during each of the last three years with its value denomination;

(b) the details of actual currency notes printed and put into circulation with its value denomination during the above period, year-wise;

(c) whether there was a short fall in the printing of notes as compared to demand; and

(d) if so, the steps taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) : (a) and (b) The details are given in the *statement* attached.

(c) Yes, sir.

(d) In order to augment indigenous production, Reserve Bank of India is setting up two new note printing presses. Government is also considering modernisation/expansion of the existing note printing presses at Nashik and Dewas to augment existing production capacity.